have the feeling that they are not left behind as far as the growth is concerned?

Written Answers

MR. CHAIRMAN: You are raising an issue which is quite alien to this... (Interruptions) I do not think I can allow any more ramifications of this question, (Interruptions) The Question Hour is over, unless the House decides to extend it. (Interruptions)

WRITTEN ANSWERS TO **QUESTIONS**

Tribal Population and Scheduled Caste_s people living below the poverty line

SHRI SWAMI DINESH CHANDRA: SHRI N. K. P. SALVE:

Will the Minister of PLANNING "be pleased to state:

- (a) whether on the eve of the Sixth Five Year Plan, Government have collected facts and figures re lating to the (i) tribal population; (ii) scheduled castes people; (iii) other.q in the country who are living below the poverty line; and
- (b) if so, what are the details in this regard, and what ;s the percen tage that such population; bears to the total tribal, scheduled castes and ether population i_n the country?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b) No, Sir. Separate estimates of scheduled castes/scheduled tribe population below the poverty line are not available. According to the available information, the number of people below the poverty line as in March, 3978 was estimated at 30.46 crores in the country. The above estimates were derived by using the poverty line of Rs. 65 per capita per month en the basis of 1977-78 prices corresponding to minimum daily calorie requirement of 2400 person in

rural areas and the poverty line of Rs, 75 corresponding to calorie requirement of 2100 in urban area*.

to Ouestions

Dereservation of CSS Grade I posts

*223. SHRI SYED AHMAD HASHMI:

SHRI Ng. TOMPOK SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that vacancies in Grade I of the CSS which occurred during 1980 were dereserved;
- (b) whether it is also a fact that SC|ST Section Officers with 8 years' Service as on 30-6-1980 were eligible for promotion against these dereserved vacancies without bringing any extraneous factors but were not promoted: and
- (c) if so, what are the reasons therefor and what corrective measures are proposed to be adopted to avoid recurrence of incidents of unwarranted dereservatian of vacancies in

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY **AFFAIRS** (SHRI P. VENKATASUBBAIAH). (a) No, Sir.

- (b) No, Sir.
- (c) Does not arise.

Location for the New Naval Academy

*227. SHRI PATTIAM RAJAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have taken a decision regarding the loca tion of a New Naval Academy;
 - (b) if so, what are the details thereof; and
- (c) if the answer to part (a) above foe in the negative, what, are the reasons for the delay?